

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 6294-6295/2024

U.P. POWER CORP. LTD ETC

Appellant(s)

VERSUS

RAKESH KUMAR AND ORS ETC ETC

Respondent(s)

(IA No. 71316/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 22-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN
[IN CHAMBER]

For Appellant(s): Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.

For Respondent(s): Ms. Neha Agarwal, Adv.
Ms. Dipti Aggarwal, Adv.
Ms. Meru Gupta, Adv.
Ms. Rati Gupta, Adv.
Mr. E. C. Agrawala, AOR

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 23rd May, 2025.

(ASHISH KONDLE)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)